

Reducing the incidence of crime in India

654. SHRI AHMED PATEL : Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there has been an increase in the incidence of crime in India during the last three years;
- (b) if so, the State/UT-wise, details thereof;
- (c) whether as per media reports, there are many States that have a shortage of police personnel and what role has this shortage of police personnel played in the increasing incidence of crime in the country; and
- (d) what steps are being taken by Government to reduce the incidence of crime in India?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY) : (a) to (c) A total of 23,25,575 cases, 23,87,188 cases and 26,47,722 cases were reported under total cognizable crimes of IPC during 2011, 2012 and 2013 respectively. The State/UTs wise details of crimes are given in Statement-I (*See* below).

As per the available data the actual strength of civil police including district armed police is 13,48,984 out of 17,86,112 sanctioned strength of the police personnel. The State/UTs wise and rank wise actual strength and sanctioned strength of police personnel is given in Statement-II to Statement-IV (*See* below) respectively.

(d) 'Police' and 'Public Order' are the State subjects under the seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies as also for protecting the life and property of the citizens. However, the Ministry of Home Affairs has issued various Advisories on crime against children, prevention, registration, investigation and prosecution of crime preventing and combating, cyber crime, trafficking etc. The Advisories are available on the Ministry of Home Affairs' website link: <http://mha.nic.in>.

Statement-I

Number of Cases Registered (CR), Cases Chargesheeted (CS), Cases Convicted (CV), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under total cognizable Crimes under IPC during 2011 to 2013

Sl. No	State/Ut	2011						2012						2013					
		CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
1.	Andhra Pradesh	189780	144007	36911	238564	232746	50447	192522	145056	34043	246395	242948	48564	218015	159540	34211	281437	261584	53548
2.	Arunachal Pradesh	2286	1249	227	2312	1479	255	2420	1283	213	2483	1453	236	2776	1417	160	2981	1631	168
3.	Assam	66714	27920	4744	67146	35286	4648	77682	31237	2154	72795	39549	3829	87186	40229	2512	83475	45042	3219
4.	Bihar	135896	114979	8792	252349	256242	17367	146614	132576	9116	264570	280947	16944	167455	123530	9433	285851	277204	20344
5.	Chhattisgarh	57218	47451	13364	74017	74182	18963	54598	45663	17437	73321	73183	27696	56870	46356	15510	75622	74884	25254
6.	Goa	3449	1769	320	3319	2644	401	3608	1649	312	3354	2359	380	4312	1949	361	3653	2841	505
7.	Gujarat	123371	101903	25301	167251	166350	29071	130121	110014	23811	182284	180392	28648	157435	135346	32020	214048	213638	38062
8.	Haryana	60741	35812	10685	62708	61002	18005	62480	38566	13800	65108	67360	21375	72098	45500	13678	73601	76766	20536
9.	Himachal Pradesh	14312	9984	1326	17488	17717	2129	12557	10308	1461	16726	15640	2114	13750	11063	1348	18095	19371	1856
10.	Jammu and Kashmir	24504	20086	5140	43576	43545	6209	24608	19654	5890	40358	40325	7978	25390	18622	6002	39791	39708	7530
11.	Jharkhand	35838	25080	6517	51069	46028	10904	40946	26743	5739	53770	49705	9802	48208	29861	6709	54730	49327	10973
12.	Karnataka	137600	110297	28294	166786	162445	28231	134021	104762	34069	164835	160394	30010	136689	100415	31700	166081	162087	31837
13.	Kerala	172137	149817	63500	211771	206199	79976	158989	145288	60381	209344	210179	75926	176334	164468	67749	225446	223284	74703

Written Answers to

[29 April, 2015]

Unstarred Questions 207

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
14.	Madhya Pradesh	217094	183768	62260	335644	335211	107604	220335	189285	58645	343857	344289	100616	227453	188777	58040	344326	344438	109643
15.	Maharashtra	204902	139104	8168	309756	306270	12775	202700	139126	9807	309672	300500	15043	234385	152883	14487	345516	324763	20720
16.	Manipur	3218	116	28	1449	125	40	3737	95	49	1797	100	52	3178	143	30	1409	150	38
17.	Meghalaya	2755	1150	289	2135	1355	312	2557	1153	91	1984	1440	109	3259	1517	118	3152	1797	152
18.	Mizoram	1821	1431	1054	1601	1579	1141	1766	1370	1248	1721	1495	1337	1709	1538	1046	1898	1671	1222
19.	Nagaland	1083	879	1050	1067	849	1424	1090	748	455	1010	1040	900	1216	649	715	1070	637	456
20.	Odisha	61277	52574	3544	87129	86961	6529	67957	53480	3922	96249	93657	5908	71718	57488	2983	101281	101997	4756
21.	Punjab	34883	23887	8729	45423	42713	15539	35790	24392	8304	46632	37288	13835	36667	24455	8909	45979	37472	14299
22.	Rajasthan	165622	93079	46825	181407	180553	80945	170948	92502	46382	177833	177775	86172	196224	97293	43872	182992	181847	77891
23.	Sikkim	596	331	142	718	512	208	528	392	111	637	417	236	851	666	567	1097	1074	635
24.	Tamil Nadu	192879	132725	68222	222124	189521	95761	200474	160233	72675	232414	218681	94690	203579	172029	98376	245879	237572	117263
25.	Tripura	5803	5163	401	10062	7340	446	6264	4972	923	7260	7412	1100	6210	4982	637	8969	7399	746
26.	Uttar Pradesh	195135	121688	72480	384605	275299	147376	198093	125695	43531	412811	300437	85893	226445	138462	44017	467679	331475	90418
27.	Uttarakhand	8774	5641	1983	10666	10381	3848	8882	6047	5260	11110	10834	8504	9546	6157	4174	9732	9630	6967
28.	West Bengal	143197	103139	3298	143608	121231	4862	161427	130327	4160	177722	158023	5553	169535	138425	4512	175734	164240	6076
	TOTAL (States)	2262885	1655029	483594	3095750	2865765	745416	2323714	1742616	463989	3218052	3017822	693450	2558493	1863760	503876	3461524	3193529	739817
29.	Andaman and Nicobar Islands	793	672	55	828	917	135	683	494	206	683	723	297	612	762	233	720	886	361

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
30.	Chandigarh	3542	2151	664	2690	2986	937	3606	2504	819	3702	4306	1252	4077	2179	1175	3864	3301	1740
31.	Dadra and Nagar Haveli	372	266	12	568	597	23	318	276	23	529	591	43	314	253	11	525	551	22
32.	Daman and Diu	224	133	30	330	305	32	239	159	13	387	405	23	246	140	0	337	276	0
33.	Delhi	53353	28492	12177	40014	35704	16615	54287	24906	15565	40775	36842	20598	80184	29014	11214	51628	40905	17208
34.	Lakshadweep	44	63	37	76	64	82	60	32	24	30	8	32	40	41	4	30	147	8
35.	Puducherry	4362	3075	1427	5589	4714	1723	4281	3163	1621	5858	4957	2086	3756	3427	1613	4949	5528	2212
TOTAL (UTs)		62690	34852	14402	50095	45287	19547	63474	31534	18271	51964	47832	24331	89229	35816	14250	62053	51594	21551
TOTAL (ALL-INDIA)		2325575	1689881	497996	3145845	2911052	764963	2387188	1774150	482260	3270016	3065654	717781	2647722	1899576	518126	3523577	3245123	761368

Source : Crime in India Data

Disposal of cases and persons by court and police during the year may be reported in previous year.

Statement-II
Sanctioned and actual strength of civil police including district Armed Police as on 31.12.2011 (Men+Women)
(State and UT-Wise)

Sl. No.	State/UTs	DG/Addl.DG/ IG/DIG		SSP/SP/ Addl.SP/ ASP/DY.SP		Inspector, SI & A.S.I.		Personnel Below A.S.I. Rank		Grand Total	
		Sanctioned	Actual	Sanctioned	Actual	Sanctioned	Actual	Sanctioned	Actual	Sanctioned	Actual
States											
1.	Andhra Pradesh	76	62	866	621	13865	8396	86467	60608	101274	69687
2.	Arunachal Pradesh	9	6	99	52	640	480	3306	3021	4054	3559
3.	Assam	41	41	295	295	5008	4623	24696	23735	30040	28694
4.	Bihar	54	52	486	369	14782	11145	53859	42630	69181	54196
5.	Chhattisgarh	38	28	370	288	3362	3228	24269	24053	28039	27597
6.	Goa	4	3	42	37	429	368	3957	3788	4432	4196
7.	Gujarat	74	56	309	235	11197	10152	52620	42155	64200	52598
8.	Haryana	44	38	250	224	6805	5160	41477	37565	48576	42987
9.	Himachal Pradesh	40	36	150	142	1692	1590	8905	7917	10787	9685
10.	Jammu and Kashmir	37	54	458	444	6393	5567	44490	42584	51378	48649
11.	Jharkhand	32	28	292	163	9035	6112	46133	34276	55472	40579
12.	Karnataka*	81	72	620	544	9484	7863	68754	58034	78939	66513
13.	Kerala	33	19	380	379	3993	3746	36632	35087	41038	39231
14.	Madhya Pradesh	75	136	795	647	11265	7108	51119	45767	63254	53658
15.	Maharashtra	112	96	984	803	33026	26833	156903	141414	191025	169146
16.	Manipur	26	19	142	99	2681	1732	14186	8437	17035	10287
17.	Meghalaya	22	15	56	54	984	873	5471	5077	6533	6019
18.	Mizoram	10	6	92	74	1356	1112	3251	2870	4709	4062

19. Nagaland	22	22	78	72	519	456	5394	5087	6013	5637
20. Odisha	45	29	558	363	8190	6744	24486	22345	33279	29481
21. Punjab	63	55	478	382	7561	5954	51406	41549	59508	47940
22. Rajasthan	46	61	693	594	9854	7225	60777	56306	71370	64186
23. Sikkim	12	13	72	58	292	244	1809	1326	2185	1641
24. Tamil Nadu	94	70	920	826	11462	7724	84939	73194	97415	81814
25. Tripura	14	14	200	163	1491	1568	9492	8926	11197	10671
26. Uttar Pradesh	129	111	1156	938	21920	9421	308578	145007	331783	155477
27. Uttarakhand	14	13	48	48	1403	1310	15609	12878	17074	14249
28. West Bengal	119	97	536	412	22409	17333	55102	42608	78166	60450
TOTAL (STATES)	1366	1252	11425	9326	221098	164067	1344067	1028244	1577956	1202889
Union Territories										
29. Andaman and Nicobar Islands	4	4	19	22	581	439	3124	2774	3728	3239
30. Chandigarh	2	2	17	18	626	604	5148	4904	5793	5528
31. Dadra and Nagar Haveli	0	0	3	3	29	15	322	288	354	306
32. Daman and Diu	1	1	4	4	44	44	302	302	351	351
33. Delhi	50	37	369	275	12728	12197	56658	54177	69805	66686
34. Lakhadweep	0	0	2	2	85	27	469	393	556	422
35. Puducherry	2	2	21	21	378	330	2009	1543	2410	1896
TOTAL (UTs)	59	46	435	345	14471	13656	68032	64381	82997	78428
TOTAL (ALL-INDIA)	1425	1298	11860	9671	235569	177723	1412099	1092625	1660953	1281317

* Kamataka has stated that variation in police strength is due to merger of women police with general police. Hence, variation over 2010.

Note : 1. Mumbai City has clarified that variation in armed police is due to merger of armed police with civil police in 2011.

2. Nasik City has stated that all civil police personnel are merged with armed police. Hence, variation in 2011.

Statement-III*Sanctioned and actual strength of civil police including district Armed Police as on 31.12.2012 (Men + Women)**(State and UT-wise)*

Sl. No.	State/UTs	DG/Addl.DG/ IG/DIG		SSP/SP/ Addl.SP/ ASP/DY.SP		Inspector, SI & A.S.I.		Personnel Below A.S.I. Ran		Grand Total	
		Sanctioned	Actual	Sanctioned	Actual	Sanctioned	Actual	Sanctioned	Actual	Sanctioned	Actual
States											
1.	Andhra Pradesh	71	57	792	645	14498	9697	91842	71637	107203	82036
2.	Arunachal Pradesh	9	7	64	60	677	460	4572	4119	5322	4646
3.	Assam	49	34	386	239	7013	6356	24740	15663	32188	22292
4.	Bihar	55	53	501	325	14752	10857	54286	41805	69594	53040
5.	Chhattisgarh	38	37	370	271	3362	2639	24269	23602	28039	26549
6.	Goa	4	3	42	37	429	368	3957	3788	4432	4196
7.	Gujarat	70	72	398	341	12674	9869	58733	42925	71875	53207
8.	Haryana	47	37	240	226	6805	5591	41477	32571	48569	38425
9.	Himachal Pradesh	41	33	182	177	1694	1510	8914	7971	10831	9691
10.	Jammu and Kashmir	37	56	462	687	6548	5567	44712	42584	51759	48894
11.	Jharkhand	32	27	379	207	9050	6293	46241	36051	55702	42578
12.	Karnataka	77	58	651	528	9421	7816	68317	55524	78466	63926
13.	Kerala	33	25	380	381	4281	3944	36821	35095	41515	39445
14.	Madhya Pradesh	75	147	938	700	13965	9280	54049	46535	69027	56662
15.	Maharashtra	114	106	994	635	33076	25828	156903	144421	191087	170990
16.	Manipur	26	17	142	98	2681	1513	14186	7943	17035	9571
17.	Meghalaya	21	14	70	59	1111	988	6144	4982	7346	6043

18. Mizoram	8	6	92	83	1130	1073	3471	3307	4701	4469
19. Nagaland	22	22	78	72	519	456	5394	5087	6013	5637
20. Odisha	44	42	562	389	8259	6793	24622	22209	33487	29433
21. Punjab	60	51	465	417	7276	6168	55900	53429	63701	60065
22. Rajasthan	47	54	765	575	10362	6925	56688	55063	67862	62617
23. Sikkim	12	13	72	58	292	244	1809	1326	2185	1641
24. Tamil Nadu	99	75	948	786	11180	8820	87126	71341	99353	81022
25. Tripura	13	14	185	108	1990	1797	10598	8601	12786	10520
26. Uttar Pradesh	139	119	1189	1036	21920	8934	308578	141823	331826	151912
27. Uttarakhand	14	12	48	109	1403	1310	15609	12858	17074	14289
28. West Bengal	133	93	590	471	24991	17617	62726	47313	88440	65494
Total (STATES)	1390	1284	11985	9720	231359	168713	1372684	1039573	1617418	1219290
Union Territories										
29. Andaman and Nicobar Islands	4	4	19	24	581	403	3124	2953	3728	3384
30. Chandigarh	2	2	17	17	626	581	5148	4792	5793	5392
31. Dadra and Nagar Haveli	0	0	3	3	29	12	320	273	352	288
32. Daman and Diu	1	1	4	4	60	40	357	211	422	256
33. Delhi	50	40	369	282	13138	11558	57993	56144	71550	68024
34. Lakhadweep	0	0	2	4	93	38	511	360	606	402
35. Puducherry	2	3	22	23	378	321	2019	1561	2421	1908
TOTAL (UTs)	59	50	436	357	14905	12953	69472	66294	84872	79654
TOTAL (ALL-INDIA)	1449	1334	12421	10077	246264	181666	1442156	1105867	1702290	1298944

Note: Variation in 2012 figures over 2011 is due to furnishing of incorrect information of police strength in 2011 by Jamshedpur City as clarified by Jamshedpur City.

Statement-IV*Sanctioned and actual strength of civil Police including district Armed Police as on 31.12.2013 (Men+Women)**(State and UT-wise)*

Sl. No.	State/UTs	DG/Addl.DG/ IG/DIG		SSP/SP/ Addl.SP/ ASP/DY.SP		Inspector, SI & A.S.I.		Personnel Below A.S.I. Ran		Grand Total	
		Sanctioned	Actual	Sanctioned	Actual	Sanctioned	Actual	Sanctioned	Actual	Sanctioned	Actual
States											
1.	Andhra Pradesh	81	70	798	643	14579	12091	92272	76983	107730	89787
2.	Arunachal Pradesh	9	4	64	63	677	416	4572	4065	5322	4548
3.	Assam	48	33	632	430	5542	5052	24757	14355	30979	19870
4.	Bihar	57	27	501	397	14752	11105	63331	51274	783641	62803
5.	Chhattisgarh	46	26	566	346	11277	3172	42610	28715	54499	32259
6.	Goa	4	3	46	36	567	533	4713	4150	5330	4722
7.	Gujarat	70	60	358	283	12878	10216	61961	44362	75267	54921
8.	Haryana	47	38	240	200	6805	4189	41477	34632	48569	39059
9.	Himachal Pradesh	41	28	171	145	1696	1564	8925	8127	10833	9864
10.	Jammu and Kashmir	40	60	478	611	6575	5593	44767	41491	51860	47755
11.	Jharkhand	34	33	393	321	9055	6007	46289	35712	55771	42073
12.	Karnataka	57	50	546	487	10060	8305	71695	59742	82358	68584
13.	Kerala	40	29	377	358	4928	4034	34840	33574	40185	37995
14.	Madhya Pradesh	75	143	1207	973	14483	11411	60753	49754	76518	62281
15.	Maharashtra	112	96	947	691	33485	30204	156653	151841	191197	182832
16.	Manipur	26	13	153	95	2885	1641	15572	10470	18636	12219

17. Meghalya	21	14	76	58	1126	1050	6267	4826	7490	5948
18. Mizoram	8	7	88	72	1136	797	3089	2501	4321	3377
19. Nagaland	22	22	78	72	519	456	5394	5087	6013	5637
20. Odisha	60	47	591	441	9001	6688	25395	23674	35047	30850
21. Punjab	60	57	487	432	7551	7194	51103	52286	59201	59969
22. Rajasthan	47	83	901	698	11165	6741	76768	62167	88881	69689
23. Sikkim	9	12	65	65	350	404	1957	1425	2381	1906
24. Tamil Nadu	105	80	970	930	11340	8616	87126	77955	99541	87581
25. Tripura	13	8	197	129	1651	1336	11037	8968	12898	10441
26. Uttar Pradesh	152	112	1265	1002	21961	9756	308606	122391	331984	133261
27. Uttarakhand	14	14	48	96	1403	906	15609	15627	17074	16643
28. West Bengal	134	79	596	485	25372	18182	75458	53337	101560	72083
TOTAL (STATES)	1432	1248	12839	10559	242819	177659	1442996	1079491	1700086	1268957
Union Territories :										
29. Andaman and Nicobar Islands	5	5	21	23	587	464	3128	2961	3741	3453
30. Chandigargh	2	1	18	25	626	595	5148	4793	5794	5414
31. Dadra and Nagar Haveli	0	0	3	3	29	14	322	270	354	287
32. Daman and Diu	1	1	4	4	60	47	357	318	422	370
33. Delhi	50	40	369	240	13444	12325	58823	55081	72686	67686
34. Lakhadweep	0	0	2	10	93	37	511	337	606	384
35. Puducherry	2	2	22	24	373	292	2026	2115	2423	2433
TOTAL (UTs)	60	49	439	329	15212	13774	70315	65875	86026	80027
TOTAL (ALL-INDIA)	1492	1297	13278	10888	258031	191433	1513311	1145366	1786112	1348984